

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.64
ANSWERED ON 25.11.2024**

DEVELOPMENT OF TOURISM IN ANDHRA PRADESH

64 SHRI Y S AVINASH REDDY:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has proposed any schemes and financial assistance to the State of Andhra Pradesh for development of tourism;**
- (b) if so, the details thereof;**
- (c) the details of number of projects being selected and considered for development;**
- (d) the details of the financial assistance sanctioned/being sanctioned for each project; and**
- (e) the details of the projects identified particularly in the district of Kadapa, in Andhra Pradesh State?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): The Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments/UT Administrations including the State of Andhra Pradesh. The Ministry of Tourism has sanctioned 3 projects each under its Swadesh Darshan and PRASHAD schemes in the State of Andhra Pradesh. Further, under its scheme of 'Assistance to Central Agencies', the Ministry of Tourism has sanctioned 2 projects in Andhra Pradesh. The details of the projects sanctioned under SD, PRASHAD and Assistance to Central Agencies schemes is annexed.

Ministry of Tourism has revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourist-centric approach. In consultation with the States/UTs and in line with the

scheme guidelines, the Ministry has identified 'Gandikota' and 'Arakku-Lambasingi' as destinations in Andhra Pradesh and has sanctioned the project 'Borra Cave Experience at Araku' in 2023-24 for Rs.29.87 Crore.

Further, Ministry of Tourism under 'Challenge Based Destination Development' (CBDD), a sub-scheme under Swadesh Darshan 2.0 has identified 'Nagarjuna Sagar' & 'Ahobilam Temple' and 'Annaram' & 'Vedagiri Lakshmi Narasimhawamy' Temple under PRASHAD scheme in the State of Andhra Pradesh.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.64 ANSWERED ON 25.11.2024 REGARDING DEVELOPMENT OF TOURISM IN ANDHRA PRADESH RAISED BY SHRI Y S AVINASH REDDY**

(i). The list of the projects sanctioned under Swadesh Darshan scheme in the State of Andhra Pradesh is as under:-

(Amount in ₹ crore)

S. No.	State/ UT	Circuit / Sanction Year	Name of the Project	Amount Sanctioned
1	Andhra Pradesh	Coastal Circuit 2014-15	Development of Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam - Kotipally	67.83
2	Andhra Pradesh	Coastal Circuit 2015-16	Development of Nellore - Pulikat Lake - Ubblamadugu Water Falls - Nelapattu-Kothakoduru- Mypadu - Ramateertham - Iskapalli	49.55
3	Andhra Pradesh	Buddhist Circuit 2017-18	Development of Buddhist Circuit: Shalihundam-Bavikonda- Bojjanakonda - Amravati- Anupu	35.24

(ii). The list of the projects sanctioned under PRASHAD scheme in the State of Andhra Pradesh is as under:-

(Amount in ₹ crore)

S. No.	Project Name	Sanction Year	Approved Cost
1	Development of Pilgrim Amenities at Amaravati	2015-16	27.77
2	Development of Srisailam Temple	2017-18	43.08
3	Development of Pilgrimage Amenities at Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam	2022-23	54.04

(iii). List of Projects Sanctioned under the Scheme Assistance to Central Agencies for Tourism Infrastructure Development in the State of Andhra Pradesh is as under:-

(Amount in ₹ crore)

S. No.	Year	Name of Project	Agency	Amount sanctioned
1	2017-18	Sound and Light Show at Puttaparthi, Andhra Pradesh	ITDC	7.08
2	2018-19	Construction of Cruise Berth at Channel Berth in outer Harbour of Patnam Port	Visakhapatnam Port Trust	38.50
